

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 63 /
II-14-1/2020

Dated 07th June, 2020
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It has been observed that the Private Secretary to Hon'ble Judges of this High Court are not being informed about the meetings of Full Court/Standing Committee/other Committees, which causes inconvenience to Hon'ble Judges.

Therefore, all the officers/employees of the Registry, who distribute the Paper Book to Hon'ble Judges are directed to specifically inform the holding of Full Court/Standing Committee/other Committees to the Private Secretaries of the Hon'ble Judges, beside distribution of copies of the Paper Books.

All the concerned officers/employees of the Registry are also directed to circulate the copy of resolutions passed by Hon'ble Full Court/Standing Committee of the High Court to all the Hon'ble Judges also, marking copy to the Private Secretary immediately.

Any sort of non-compliance of the aforesaid directions, shall be viewed very seriously.

By order Hon'ble the Chief Justice


13.07.2020
(Neelam Chand Sankhla)
Registrar General

Endt. No. 53641
II-14-1/2020

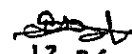
Dated 07th June, 2020
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Copy forwarded to:-

1. Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

9. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
14. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
15. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
16. Registrar (Vigilance/ I. & E./ Judicial/ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
17. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
18. Additional Registrar (Judl/D.E. & E./Admn.), High Court of Chhattisgarh, Bilaspur for information.
19. I/C Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information – with a request to get the same be uploaded in the website of this High Court,
20. O.S.D., High Court of Chhattisgarh, Bilaspur,
21. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
22. Joint Registrars, High Court of Chhattisgarh, Bilaspur,
23. All Additional Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur,
24. All Deputy Registrars, High Court of Chhattisgarh, Bilaspur,
25. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
26. All Assistant Registrars/Librarian/Section Officers/Private Secretaries/Assistant Editor (I.L.R.)/Court Manager, High Court of Chhattisgarh, Bilaspur,

For information & necessary action.


13.06.2020

(Neelam Chand Sankhla)
Registrar General